

(d) if so, the details of the proposal and the place selected for establishment of the Institute ; and

(e) if not, the reasons therefor ?

THE MINISTER OF STATE IN THE DEPARTMENT OF INDUSTRIAL DEVELOPMENT (SHRI M. ARUNACHALAM): (a) to (e) . An Institution known as the Central Pulp and Paper Research Institute, Dehra Dun, is already engaged in research and development work relating to the pulp and paper industry. As the Institute has been set up to serve the needs of the whole country, there is no proposal at present to establish another research institute of the type in any other State/Union Territory.

**Waiting List of LPG Connections in Andhra Pradesh**

8912. SHRI V. SOBHANADRSEHWARA RAO : Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:

(a) the number of applicants in the waiting list for LPG (Domestic) connections in each of the Southern States as on 1st January, 1986; and

(b) the steps taken to provide LPG connections in Andhra Pradesh to reduce/wipe off the long pending waiting list ?

THE MINISTER OF STATE OF THE MINISTRY OF PETROLEUM AND NATURAL GAS (SHRI CHANDRA SHEKHAR SINGH) : (a) The number of persons on the waiting list for LPG connections in Southern States as on 1st January, 1986 is as follows :

Andhra Pradesh	1,91,461
Karnataka	21,281
Kerala	10,618
Tamil Nadu	32,158
Pondicherry	—

(b) Release of new LPG connections in the country including Andhra Pradesh is made under the Annual enrolment programme of the oil industry and is determined by augmentation in availability of LPG, bottling capacity, transportation arrange-

ments and other infrastructure. New connections will continue to be released in Andhra Pradesh during 1986-87 to persons on the waiting list.

**Report of Committee on accident in Neyveli Lignite Corporation Ltd.**

8913. SHRI V. SREENIVASA PRASAD :

DR. V. VENKATESH :

Will the MINISTER of ENERGY be pleased to state :

(a) whether no apportionment has so far been made on the cause of accident that occurred in October, 1984 between the 'human failure, and 'machine deficiencies' which might have been the reason for such a serious accident in the Neyveli Lignite Corporation Limited;

(b) if so, the facts thereof;

(c) when the expert committee was formed to go into the reason of the accident, its terms of reference, names of the experts constituting the committee, the date of submission of its report and the action taken thereon;

(d) whether there was definite ground for determination of the reason of accident being the deficiencies in the supply of Bucket Wheel Excavators to NLC ;

(e) if so, the details thereof;

(f) whether the copy of the said expert committee report will be placed on the Table ; and

(g) if not, the reasons for withholding the same ?

THE MINISTER OF ENERGY (SHRI VASANT SATHE) :(a), (b), (d) & e) . Independent enquiries into the accident that occurred in October 1984 to one of the bucket the wheel excavators at Neyveli were held by the Director General Mines Safety, a West German Expert and by a committee of officers of Neyveli Lignite Corporation. All these enquiry reports had brought out that the causes of the accident was human failure in that adequate precautions were not taken before removing the welds on